Website: https://nclat.nic.in/



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.08.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 31.07.2025 were not taken up. The next date of hearing in the matters is **09.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Vanraj Suppliers Pvt. Ltd. & Anr.	Neha Somani	Durga Dutt
1.	No. 142 of 2023	Vs.	Nena Somani	Durga Dutt
	140. 142 01 2023	Regional Director		
		Ministry of Corporate Affairs		
	Part Heard	_		
	rart nearu	North – Eastern Region		
		With		
2.	Comp. App. (AT)	Assam Timber Products Pvt. Ltd. &	Neha Somani	Durga Dutt
	No. 143 of 2023	Anr.		
		Vs.		
		Regional Director		
	Part Heard	Ministry of Corporate Affairs		
		North – Eastern Region		

By order of Hon'ble Chairperson -Sd/-Registrar